

# **THE HIGH COURT OF MEGHALAYA SHILLONG**

## **NOTICE INVITING QUOTATIONS**

**Dated, Shillong 19<sup>th</sup> May, 2016.**

**No. HCM.II/02/2014-Estt/Pt/\_\_\_\_\_ :** Short notice inviting Quotation for Photography / Videography for the Swearing – in – Ceremony of Hon'ble Mr. Justice Ved Prakash Vaish which will be held on 23<sup>rd</sup> May, 2016 in the High Court of Meghalaya from 9:00 A.M. to 11:00 A.M. is invited from intending Firms.

The Quotations with requisite Court Fee Stamp of ₹ 20/- (Rupees Twenty) only should reach the undersigned on or before the 20<sup>th</sup> May, 2016 by 10:00 A.M. and will be opened on the same day in the Office Chamber of the Registrar General.

**By Order,**

**REGISTRAR GENERAL**

**Memo No. HCM.II/02/2014-Estt/Pt/ 1630A Dated, Shillong 19<sup>th</sup> May, 2016.**

**Copy to:-**

1. *The System Analyst for uploading the same in the High Court Web site.*
2. Accounts Section
3. Notice Board.
4. Office file.

  
**REGISTRAR GENERAL**